

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
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SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.320/09/HDB/2017
NAME OF THE COMPANY	KSK Mahanadi Power Co. Ltd
NAME OF THE PETITIONER(S)	Track & Towers Infratech Pvt Ltd
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co. Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADVOCATE	9899866556	Y. Suryanarayana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Y. Suryanarayana, learned counsel for the Petitioner. None appeared for the Respondent even though the case is listed twice earlier on 20.12.2017 and 08.01.2018. In order to give one more opportunity to the Corporate Debtor. The matter is posted to **30.01.2018**. The learned counsel for the Petitioner is permitted to take personal notice of the Respondent and submit proof.


MEMBER (Judl)